

(ड) जी हां। पार्टी ने रजिस्ट्रेशन को सामान्य श्रेणी से ओ०वाई०टी० श्रेणी में बदलने के लिए 2,000/-र० जमा कर दिए हैं।

(च) 2,000/- र० जमा करने के बाद ओ० वाई० टी० श्रेणी में टेलीफोन कनेक्शन प्राथमिकता के आधार पर दिया जा सकता है, किन्तु वह तभी दिया जा सकता है जबकि साज-सामान प्राप्त हो जायं जिनकी अभी भी प्रतीक्षा है।

(छ) जांच कराने का प्रश्न ही नहीं उठता। इस मामले में पहले से ही कार्रवाई की जा रही है, किन्तु टेलीफोन कनेक्शन तभी दिया जा सकता है जबकि साज-सामान प्राप्त हो जायं।

Homoeopathic Ointments

5242. SHRI R. L. P. VERMA:

SHRI RAMDEO SINGH:

SHRI BIRENDRA PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: ..

(a) whether it is a fact that hundreds of External Ointments are being manufactured and sold in the market under the label of Homoeopathy which are not permitted to use under Article Nos. 185 to 203 with its foot notes of 'Organon of Medicine' the list is as follows: Arnica, Ascules Hip, Canthris, Callendula, Craphites, Hammamalis, Rhus Tox Sulphur Skookam Chuck, Pyoreen Tooth Powder, etc., and

(b) if so, what action Government propose to take to stop the manufacture and use of these un-Homoeopathic Ointments in the name of Homoeopathic Ointments while these are forbidden under Article 274 of the 'Organon of Medicine' as oral medicines are always given along with these ointments which also clash with the theory of 'single simple medicine in minimum dose'?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) It is a fact that there are some Homoeopathic drugs manufactured and sold in the form of ointment for the external use. Articles No. 185 to 203 along with their foot notes of 'Organon of Medicine' state that externals should not be used in Homoeopathy in the treatment of local maladies. However, Dr. Hahnemann in Section 290 of 'Organon of Medicine' mentions that all sensitive parts of our body are almost equally capable of receiving medicinal actions and that the parts that are destitute of sickness, wounded or ulcerated spots permit the powers of medicines to exercise almost as penetrating an action upon the organism, as if the medicine had been taken by the mouth. Also in Section 289 of the 'Organon of Medicine' Dr. Hahnemann has clearly stated that every part of our body that possess a sense of touch is also capable of receiving the influence of medicines of propagating their power to other parts. It is seen from the writings of Dr. Hahnemann in 'Materia Medica Pura' (English edition) that if the undiluted juice of Thuja is applied externally for treating Condylomata, along with the internal administration of the same in the appropriate potency, we shall obtain the desired effect with greater certainty. Similarly Dr. Hahnemann has permitted the external application of Homoeopathic medicines as mentioned by him in his

'Material Medica Pura' with reference to his notes on Arnica and Camphor. Dr. Clark and Dr. Ferrington, prominent among the authorities of Homoeopathy after Dr. Hahnemann have also recommended the external applications of Homoeopathy medicines in selected cases.

(b) In view of the reply given to part (a), the Government do not consider that this external application of Homoeopathic medicines is un-Homoeopathic. Dr. Hahnemann himself had permitted the use of the Homoeopathic medicines, externally. Hence any question of taking steps to stop the manufacturing and use of Homoeopathic medicines for external use does not arise.

Homoeopathic Eye Drops

5243. SHRI SARAT KAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of patent Eye Drops are being sold in the name of Homoeopathy such as Eye Cool, Eye Bright, Māmra etc. etc., which do not fit under any Article of the 'Organon of Medicine' or its foot-notes; and

(b) what steps Government propose to take to ban the manufacture sale and publicity of these Eye Drops by the Homoeopaths?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) It is a fact that Homoeopathic eye drops are being sold in the market. However, it may not be correct to say that the use of the eye drops is not covered under any Article of the 'Organon of Medicine.' Article 289 of the 'Organon of Medicine' states that every part of the human body that possesses the sense of touch is also capable of receiving the influence of medicines and of propagating their power to all other

parts. Again, vide Section 290 of the 'Organon of Medicine', Dr. Hahnemann has stated that all the sensitive parts of the body are almost equally capable of receiving medicinal action, hence also, parts that are destitute of skin, wounded or ulcerated spots permit the powers of medicines to exercise almost as penetrating an action upon the organism as if the medicine had been taken by mouth. Dr. Clarke, one of the eminent authorities, has recommended the use of Homoeopathic medicines as eye drops.

(b) Does not arise.

गंगा के पानी के बारे में वार्ता के लिए सितम्बर, 1977 में बंगलादेश में झारा प्रतिनिधि भंडल

5244. श्री एम० ए० सोमानी: क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या गंगा नदी जल विवाद के बारे में पुनः वार्ता करने के लिए सितम्बर, 1977 में बंगला देश का एक प्रतिनिधि भंडल भारत भ्रमा था; और

(ख) यदि हाँ, तो इस बारे में हुई वार्ता के क्या परिणाम निकले ?

विदेश मन्त्रालय में राज्य मन्त्री (श्री समरेन्द्र कुण्डू): (क) जी हाँ, सितम्बर, 1977 में बंगला देश का एक प्रतिनिधि भंडल गंगा के पानी के बंटवारे के विषय में बातचीत पुनः शुरू करने के लिए भारत भ्रमा था।

(ख) इस बातचीत की समाप्ति पर दोनों सरकारों के बीच फरक्का में गंगा के पानी के बंटवारे और उसके प्रवाह को संवर्धित करने के विषय में एक करार हुआ और उस पर हस्ताक्षर हुए। 5 नवम्बर, 1977 को ढाका में इस करार पर मन्त्री स्तर पर हस्ताक्षर किए गए। इस करार की एक प्रति 14 नवम्बर, 1977 को इस सदन की मेज पर रखी गई थी।